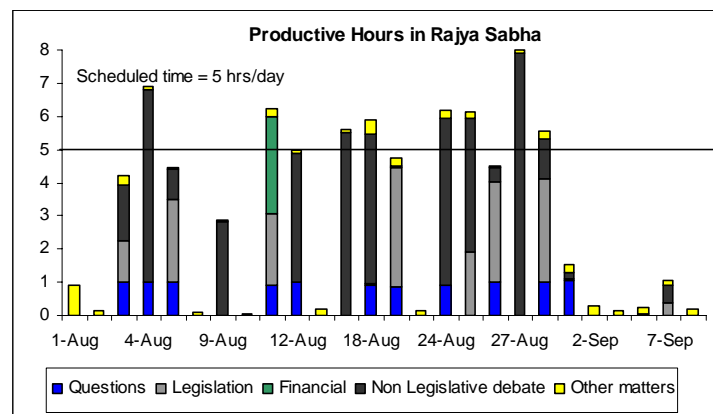
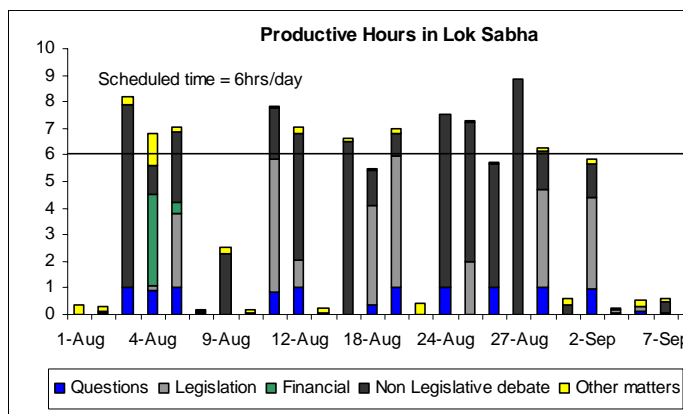


# Plan vs. Performance

## Monsoon Session – August 01 to September 08, 2011

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Monsoon Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	26	26
No. of Sittings (Rajya Sabha)	26	26
No. of Bills for passing		
- Appropriation Bills	0	1
- Other Bills	37	10
No. of Bills for introduction		
- Finance and Appropriation Bills	0	1
- Other Bills	34	13
No. of Bills for withdrawal	2	0



The Lok Sabha and Rajya Sabha adjourned *sine die* on September 8. Issues related to terrorism, corruption, Lokpal, impeachment motion against a High Court judge and problems of Tamils in Sri Lanka were discussed besides supplementary demands for grants and legislative Bills. Special sittings of both the Houses were held on August 27 to discuss the issues related to Lokpal. Thirteen legislative Bills were introduced and ten Bills were passed other than one Appropriation Bill during the session. Several hours were lost due to interruptions on the issues of corruption, Lokpal and appointment of Gujarat Lokayukta. Lok Sabha worked for 67% of the scheduled hours and Rajya Sabha for 62%.

### Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)		
The New Delhi Municipal Council (Amendment) Bill, 2010		

Short Title	Lok Sabha	Rajya Sabha
The Academy of Scientific and Innovative Research Bill, 2010	Passed on 5 Sep 2011	
The National Institutes of Technology (Amendment) Bill, 2010	Passed on 19 Aug 2011	
The Orissa (Alteration of Name) Bill, 2010	Passed on 5 Sep 2011	Passed in Budget Session
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eighth Schedule)	Passed on 5 Sep 2011	Passed in Budget Session
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010		
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Passed on 11 Aug 2011	Passed on 30 Aug 2011
The Transplantation of Human Organs (Amendment) Bill, 2009	Passed on 12 Aug 2011	Passed on 26 Aug 2011
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)		
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)		
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)		
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Reserves one-third seats for women in the Lok Sabha and state assemblies)		
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010		
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010	Passed on 29 Aug 2011	Passed on 19 Aug 2011
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010		
The Architect (Amendment) Bill, 2010		
The Institute of Technology (Amendment) Bill, 2011		
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010		
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010	Passed on 18 Aug 2011	Passed on 3 Aug 2011
The Educational Tribunals Bill, 2010		
The Chartered Accountants (Amendment) Bill, 2010		
The Company Secretaries (Amendment) Bill, 2010		
The Cost and Works Accountants (Amendment) Bill, 2010		
The Copyright (Amendment) Bill, 2010		
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010		
The National Council for Teacher Education (Amendment) Bill, 2010	Passed on 2 Sep 2011	Passed on 25 Aug 2011
The Chemical Weapons Convention (Amendment) Bill, 2010		
The Coinage Bill, 2009	Passed in Budget 2011	Passed on 11 Aug 2011
The Commercial Division of High Courts Bill, 2009		
The National Commission for Heritage Sites Bill, 2009		
The Railway Property (Unlawful Possession) Amendment Bill, 2008		
The Pesticide Management Bill, 2008		

Short Title	Lok Sabha	Rajya Sabha
The Motor Vehicles (Amendment) Bill, 2007		
The Seeds Bill, 2004		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

## Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Indian Medical Council (Amendment) Bill, 2011 – To replace an Ordinance	Passed on 18 Aug 2011	Passed on 29 Aug 2011
The Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram Bill, 2011 – To replace an Ordinance	Passed on 25 Aug 2011	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

## Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Lokpal Bill, 2011	Introduced on 4 Aug 2011	
The National Food Security Bill, 2011		
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011	Introduced on 8 Sep 2011	
The Prevention of Money Laundering (Amendment) Bill, 2011		
The Benami Transactions (Prohibition) Bill, 2011	Introduced on 18 Aug 2011	
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011		
The Indecent Representation of Women (Prohibition) Amendment Bill, 2011		
The Agriculture Bio-Security Bill, 2011		
The Nuclear Safety Regulatory Authority Bill, 2011	Introduced on 7 Sep 2011	
The Biotechnology Regulatory Authority of India Bill, 2011		
The Regional Centre for Biotechnology Bill, 2011		
The Electronic Service Delivery Bill, 2011		
The Warehousing Corporation (Amendment) Bill, 2011		
The Companies (Amendment) Bill, 2011		
The Wildlife (Protection) Amendment Bill, 2011		
The Indian Stamp (Amendment) Bill, 2011		
The National Commission for Human Resources for Health Bill, 2011		
The Customs Law (Amendment and Validation) Bill, 2011	Passed on 25 Aug 2011	Passed on 7 Sep 2011
The Border Security Force (Amendment) Bill, 2011		Introduced on 18 Aug 2011
The National Academic Depository (Amendment) Bill, 2011	Introduced on 2 Sep 2011	
The National Council for Higher Education and Research Bill, 2011		
The Universities for Innovation Bill, 2011		
The Press and Registration of Books and Publications Bill, 2010		
The Inter State Migrant Workmen [Regulation of Employment & Conditions of Service] (Amendment) Bill, 2011		Introduced on 18 Aug 2011
The Administrator's General (Amendment) Bill, 2011		Introduced on 18 Aug 2011

Short Title	Lok Sabha	Rajya Sabha
The Mines and Minerals (Development and Regulation) Bill, 2011		
The Emigration Management Bill, 2011		
The Damodar Valley Corporation (Amendment) Bill, 2011	Introduced on 8 Aug 2011	
The Passengers Security Bill, 2011		
The Rajiv Gandhi National Institute of Youth Development Bill, 2011		
The National Sports Development Bill, 2011		
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	Introduced on 7 Sep 2011	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

### Appropriation Bills not listed for Introduction and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No.3) Bill, 2011	Passed on 5 Aug 2011	Passed on 11 Aug 2011

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

### Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Companies Bill, 2009		
The Telecom Regulatory Authority of India (Amendment) Bill, 2008		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not withdrawn.

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